## Non-provision of jersies to athletes during Winter Olympic

†3058. SHRI SANJAY RAUT: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether it is a fact that the athletes participating in the Winter Olympics were not provided with the required jersies which they were required to wear in the opening ceremony;
- (b) whether it is also a fact that the required jersies were provided to Indian athletes by the owner of a sports Ltd. company of Surrey; and
- (c) if so, whether Government would ensure that in future, every sportsperson participating in an international competition will be provided with all the necessary items?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PRAKASHBAPU PATIL): (a) No, Sir. Ministry had sanctioned Rs.20,000/- per member of the official contigent towards purchase of ceremonial dress for the opening ceremony.

- (b) No, Sir. Chef-de-Mission of the Indian contigent has informed that they neither asked for nor accepted any uniforms or funds raised by the Indo-Canadian community at Surrey (Canada).
  - (c) Does not arise.

## Unanimity between Indian Hockey Federation and players

†3059. SHRI KAPTAN SINGH SOLANKI: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether it is a fact that there is some problem over unanimity in between the Indian Hockey Federation and the players;
  - (b) if so, the details thereof;
  - (c) whether Government has formulated any policy to redress such problems; and
  - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PRAKASHBAPU PATIL): (a) and (b) Yes, Sir. The national hockey players had protested against non-fulfilment of contractual obligations by Hockey India with regard to their payments.

†Original notice of the question was received in Hindi.